

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s. SNS STARCH LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s SNS STARCH LIMITED
2.	Date of incorporation of corporate debtor	04/12/2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18201TG2008PLC062103
5.	Address of the registered office and principal office (if any) of corporate debtor	311/A, MLA Colony, Road No: 12, Banjara Hills, Hyderabad-500034, Telangana.
6.	Insolvency commencement date in respect of corporate debtor	02-09-2020 04-09-2020 (Date of receipt of copy of order by the IRP)
7.	Estimated date of closure of Insolvency Resolution Process	28-02-2021 (from 02-09-2020)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	KURAPATI SINGARAYYA CHOWDARY IBBI/IPA-003/IP-N000149/2017-2018/11728
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Flat No. 101, Sheshadri Towers, G-16A, Madhura Nagar, Yousufguda, Hyderabad-500038, Telangana. E-Mail: kurapatichowdary55@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: irp.snsstarch@gmail.com
11.	Last date for submission of claims	17-09-2020 (14 days from the date of receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

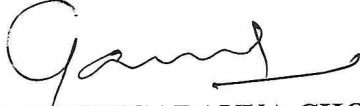
Notice is hereby given that the National Company Law Tribunal Hyderabad Bench-1 has ordered the commencement of a Corporate Insolvency Resolution Process of **M/s. SNS STARCH LIMITED** on **02-09-2020**

The creditors of **M/s. SNS STARCH LIMITED**, are hereby called upon to submit their claims with proof on or before **17-09-2020** to the Interim Resolution Professional at the address mentioned against entry No: 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



KURAPATI SINGARAYYA CHOWDARY
Interim Resolution Professional
IBBI/IPA-003/IP-N000149/2017-2018/11728



Date and Place: 04-09-2020, Hyderabad.

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/s.SNS STARCH LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s SNS STARCH LIMITED
2.	Date of Incorporation Of Corporate Debtor	04/12/2008
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Hyderabad
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U18201TG2008PLC02103
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	311A, MCA Colony, Road No: 12, Banjara Hills, Hyderabad-500034, Telangana.
6.	Insolvency commencement date in respect of Corporate Debtor	02-09-2020 04-09-2020 (Date of receipt of copy of order by the IRP)
7.	Estimated date of closure of insolvency resolution process	28-02-2021 (from 02-09-2020)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	KURAPATI SINGARAYYA CHOWDARY BBMPA-001/IN400049/2017-2018/1728
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Flat No. 101, Sheshadri Towers, G-16A, Madhura Nagar, Yousufguda, Hyderabad-500038, Telangana. E-Mail: kurapatischowday55@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Flat No 104, Kavuri Supreme Enclave, Kavuri Hills, Hyderabad-500033, Telangana. E-Mail: ip.snsstarch@gmail.com
11.	Last date for submission of claims	17-09-2020 (14 days from the date of receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	Not Applicable (as observed till date)
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms (b) Details of authorized representatives are available at.	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench -1 has ordered the commencement of a Corporate Insolvency Resolution Process of M/s.SNS STARCH LIMITED on 02-09-2020.

The creditors of M/s.SNS STARCH LIMITED, are hereby called upon to submit their claims with proof on or before 17-09-2020 to the Interim Resolution Professional at the address mentioned against entry No: 50.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person or by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

KURAPATI SINGARAYYA CHOWDARY

Interim Resolution Professional

IBB/PA-003/JP-N000149/2017-2018/11728

Date :04-09-2020
Place: Hyderabad

FINANCIAL EXPRESS
HEAD TO LEAD

Sat, 05 September 20
<https://epaper.financ>



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బ్రహ్మచర్య విరూప

(జనవిజ్ఞానీ, అండ్ బ్యాంక్స్, బోర్డ్ ఆఫ్ ఇంజీనీయర్స్ (జనవిజ్ఞానీ, రిజిస్ట్రార్స్
ప్రొవిన్స్ ఫర్ ఇన్స్ట్రుమెంట్స్) రిగ్యులేషన్స్, 2016లోని రిగ్యులేషన్ 6 క్రింద)
M/s.SNS పాఠ్, విమలబతి (ప్రైవేట్) లిమిటెడ్, గుమనాక కొరకు

2000年12月31日

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తేది: 04-09-2020
చదువు: హైదరాబాద్

సవతిలంగాణ

Sat. 05 September 2020

<https://epaper.navatelangana.com>

